- I. Notifications of the Ministry of Consumer Affairs, Food and Public Distribution
- II. Report and Accounts (2022-23) of BIS, New Delhi and related papers

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-
 - (1) S.O. 2403(E)., dated the 21st June, 2024, publishing the Removal of Licensing Requirements, Stock Limits and Movement Restrictions on Specified Foodstuffs (First Amendment) Order, 2024.

[Placed in Library. See No. L. T. 542/18/24]

(2) S.O. 2718(E)., dated the 11th July, 2024, publishing the Removal of Licensing Requirements, Stock Limits and Movement Restrictions on Specified Foodstuffs (Second Amendment) Order, 2024.

[Placed in Library. See No. L. T. 541/18/24]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 23 and sub-section (4) of Section 24 of the Bureau of Indian Standards Act, 2016:-
 - (a) Annual Report and Accounts of the Bureau of Indian Standards (BIS), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Bureau.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 370/18/24]

- I. Notifications of the Ministry of Ports, Shipping and Waterways
- II. Report and Accounts (2022-23) of IWAI, Noida, Uttar Pradesh and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table—